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O.A. No. 51/09

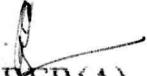
ORDER DATED 24th NOVEMBER, 2009

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)

Hon'ble Mr. C.R. Mohapatra, Member (A)

Mr. S. B. Jena, Ld. Counsel for the applicant submits that as the applicant is not interested to prosecute this case any further, the O.A. may be withdrawn. In view of the submission made, the O.A. is dismissed as withdrawn.


MEMBER(A)


MEMBER (J)